

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 07, 2015

No. 1684 /JR(S)/2015

Sri **Arvind Kumar Yadav-II**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Mohd. Qamruzzama Khan.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 1685 /JR(S)/2015

Sir **Mohd. Qamruzzama Khan**, Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Ghaziabad vice Sri Kamlesh Kumar.

No. 1686 /JR(S)/2015

Sri **Kamlesh Kumar**, Civil Judge, Senior Division, Ghaziabad to be Chief Judicial Magistrate, Ghaziabad vice Sri Shitla Prasad.

No. 1687 /JR(S)/2015

Sri **Shitla Prasad**, Chief Judicial Magistrate, Ghaziabad to be Chief Judicial Magistrate, Jalaun at Orai in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun at Orai.

BY ORDER OF THE COURT.

Sd/-
(S.K. SINGH-I)
REGISTRAR GENERAL

No. 300 /JR(S)/2015 Dated: Allahabad : July 07, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information

available on E-mail).

6. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. The District & Sessions Judges, Ghaziabad and Jalaun at Orai (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Ghaziabad and Jalaun at Orai (Information available on Email).

BY ORDER OF THE COURT

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**